

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of June , 2015 (15.06.2015 to 19.06.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
18.6.2015 Thursday At 11.30.A.M. Miscellaneous petitions & Transmission tariff	1.	08/RP/2015	NEEPCO	Petition for review of Order dated 6.4.2015 in Petition No.237/GT/2013 seeking revision of AFC of Assam Gas based Power Plant (291 MW) of NEEPCO for the period 1.4.2009 to 31.04.2014 (<i>On admission</i>)
	2.	11/RP/2015	PGCIL	Petition for review of Order dated 24.03.2015 passed by the Commission in Petition No.99/TT/2012 (<i>On admission</i>)
	3.	104/TL/2015	DGEN	Application under Section of the Electricity Act, 2003 for grant of transmission license to DGEN Transmission Company Limited.
	4.	394/TDL/2014	GIPL	Application for grant of inter-State trading licence by Gita Power Limited.
	5.	68/MP/2015	NTPC	Petition for providing uniform methodology to be used for billing incentive to beneficiaries as per Regulation 30(4) of CERC Tariff Regulations 2014-19.
	6.	105/MP/2015	NTPC	Petition under Regulation 32 of the CERC (Grant of Connectivity, Long term access and Medium Term Open Access in inter State Transmission and related matters) Regulations, 2009 for Singrauli Small hydro 8 MW (2X4 MW).
	7.	106/MP/2015	NSLNPL	Petition under section 79(i)(c) and (F) and other applicable provisions of the Electricity Act, 2003 read with Regulation 32 of CERC (grant of connectivity, long term access and Medium term Open access in the Inter State transmission and related matters regulations 2009 against the action of the respondent in threatening to cancel the open access and encashment of bank Guarantee. Petition for approval for the statutory frame work for tariff-based competitive bidding for transmission service.
	8.	122/MP/2015	BDCL	Petition under Section 79(l)(f) read with Section 60 of the Electricity Act, 2003.
	9.	449/MP/2014	MPCL	
	10.	211/2011	SAIL	Petition under Regulations 20 and 21 of the CERC (Sharing of Inter-State transmission Charges and Losses) Regulations, 2010 and against the arbitrary action of WRLDC by loading transmission losses on the 220 kV lines being used for transfer of Power from the generation station of NSPCL to Bhilai Steel Plant.
	11.	116/MP/2015	WRLDC	Default in payment of Unscheduled Interchanges charges and deviation charges in excess of the drawl schedule by Essar Power MP Limited and default in opening Letter of Credit towards the nonpayment of UI and DSM charges.
	12.	18/TT/2014	PTL	Petition for truing-up of Annual transmission Charges for the period FY 2009-13 and revised Estimates of FY 2013-14 for 400 KV Double circuit Muzaffarpur- Gorakhpur transmission Line in Eastern- Northern Inter-region associated with Tala Hydro Electric Project, East- north Inter-connector and Northern Region Transmission system of Power Links Transmission Limited.(For final Tariff)
	13.	26/TT/2014	PGCIL	Determination of Transmission tariff for 500 MVA, 400/220/33 KV ICT-II along with associated bays at Moga S/s (Anticipated DOCO:

				01.03.2014) and 500MVA, 400/220/33KV ICT along with associated bays at Ludhiana S/s (Anticipated DOCO: 01.03.2014) under the Augmentation of Transformation capacity in Northern Region-part-A for Tariff block 2009-14 period Northern Region.(For consideration)
14.	137/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO (20.10.2014 to 31.03.2019) for LILO of 2nd Ckt. Of 400 kV Nathpa Jhakri-Nalagarh (Triple Snowbird) line at Rampur under Transmission System associated with Rampur HEP in Northern Region. (For provisional Tariff)
15.	139/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Bay Extension at 765/400kV Vadodara (POWERGRID) GIS (Anticipated DOCO-01.07.2015) under System Strengthening in North/West Part of Western Region for IPP Projects in Chhattisgarh (IPP-E). (For provisional Tariff)
16.	140/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Establishment of 765/400 kV, 2x1500 MVA GIS at Vadodara (Ant. DOCO – 1.7.2015) under Transmission System for IPP Generation Projects in MP & Chhattisgarh in Western Region.(For provisional Tariff)
17.	142/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for AssetI: 1 Nos of 125 MVAR Reactor at Rourkela & associated bay under Transmission System for Eastern Region Strengthening Scheme-VIII in ER. (For provisional Tariff)
18.	136/TT/2015	PGCIL		Petition for determination of Transmission Tariff from anticipated DOCOs to 31/03/2019 for Asset I: Split Bus Arrangement at Durgpaur Sub-station, and Asset II: Split Bus Arrangement at Maithon Sub-station under Split Bus arrangement for various substations in Eastern Region. (For provisional Tariff)
19.	132/TT/2015	PGCIL		Petition for approval of transmission tariff for AssetI: Balance portion of 400 KV D/C Kodarma Gaya TL CKT II including multi circuit portion, Asset II: Balance portion of 400KV D/C Kodarma Gaya TL CKT I including multi circuit, and Asset III: 400 KV D/C Bokaro TPS Extension- Kodarma TPS line and PLCC Equipment for Kodarma TPS- Bokaro TPS line associated with Supplementary Transmission System under DVC and Maithon Right Bank Project in Eastern Region for tariff Block 2014-19. (For provisional Tariff)
20.	173/TT/2013	EPTCL		Transmission tariff for Vidhyanchal-Korba transmission line &and other transmission line from Mahan Thermal power plant-Sipat Pooling S/S. (For final Tariff)
21.	38/TT/2014	PGCIL		Determination of Transmission Tariff for Assets associated with Transmission System for connectivity M.B Power (M.P) Limited in Western Region. (For provisional Tariff).
22.	111/TT/2015	EPTCL		Petition for approval of capital cost for combined assets of LILO of 400 KV S/C Vindhyanchal- Korba transmission line and 400 KV D/C Gandhar-Hazira transmission line and 400/220 KV GIS Substation at Hazira and associated bays (actual date of commercial operation 01.04.2013) referred as Stage-I (Asset-I), truing up of Annual Fixed Cost of the same assets for FY 2013-14 and in the matter of final disposal of Petition No 173/TT/2013. (For

	23.	141/TT/2015	PGCIL	provisional Tariff) Petition for determination of Transmission Tariff from DOCO to 31.03.2010 for MB TPS (ANUPPUR)- Jabalpur Pooling Station 400 KV D/C (Triple Snowbird) Line only under Transmission System for connectivity of MB Power (M.P) Ltd in WR for tariff block 2014-19 period. (For provisional Tariff)
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T.D.Pant
Dy.Chief (Legal)
16.06.2015